COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 284 of 2015 & IA Nos. 68 of 2016 Appeal No. 288 of 2015 & IA No. 69 of 2016

Dated: 23rd November, 2017

Appeal No. 284 of 2015 & IA Nos. 68 of 2016

In the matter of:

Indraprastha Power Generation Co. Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)

Appeal No. 288 of 2015 & IA No. 69 of 2016

In the matter of:

Pragati Power Corporation Ltd. ... Appellant(s)

Versus.

Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)

<u>ORDER</u>

The Bench did not assemble today.

These matters are listed for hearing on <u>15.12.2017.</u>

PS/Court Master